## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1749 TO BE ANSWERED ON 30.07.2025

### **UTILISATION OF LAND AVAILABLE WITH RAILWAY**

#### 1749. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the total land available with the Railways along with the details of land under encroachment and land used for commercial purposes;
- (b) the details of the revenue generated by the Railways form the use of land and spaces for commercial purposes since 2014, year-wise;
- (c) whether the Government has any plans for making unused railway land available for social/sports purposes; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTRY OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHLOLOGY

### (SHRI ASHWINI VAISHNAW)

(a) to (d) A total of about 4.90 lakh hectare of land is owned by Indian Railway out of which about 0.22% (1078 hectare) of railway land is under encroachment and about 1 % (4930 hectare) railway land is under utilization for commercial purposes including land entrusted to RLDA for commercial utilisation.

Year-wise details of the revenue generated by the Railways from the use of land and spaces for commercial purposes since 2014 are as under:

Financial Year	Revenue Generated (in crores)
2014-15	1056.62
2015-16	1410.66
2016-17	1515.97
2017-18	3833.88
2018-19	1438.90
2019-20	2104.44
2020-21	1733.24
2021-22	1745.56
2022-23	2379.66
2023-24	2699.87
2024-25	3129.49

As per extant policies, Indian Railways permit use of its land for social infrastructure like hospitals, Kendriya Vidyalayas for period up to 60 years @ Re 1 per sqm per annum. The temporary licensing of railway land for cultural and sports activities is permitted for a period up to 4 months. Indian Railways has also entered into a Memorandum of Understanding with Sports Authority of India for development of sports facilities at Cooch Bihar.

\*\*\*\*